

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IB/28/ND/2023

IN THE MATTER OF:

M/s Nivedan Fin-Invest Lease Ltd.	...	Applicant
Versus		
M/s. J.B.K Developers Private Limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Adv Pankaj Agarwal, Adv. Shashwat Srivastava
For the Respondent	:	
For the RP	:	Adv. Harish Taneja, Adv. Parul

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **10.05.2024**.

Sd/-
(Court Officer)